

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

WORKSHOP FOR ADVOCATES

9th to 12th JULY, 2018 (GWALIOR)

PROGRAMME

DAY ONE: 9th July, 2018 (Monday)

SESSIONS	TIME	
I	10.00 am to 10.30 am	Inaugural session – Chaired by: Shri Abhay Saxena, District & Sessions Judge, Gwalior & Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
	10.30 am to 11.00 am	Introduction of participants and introduction of subject, purpose and goal of the Workshop – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
<i>TEA BREAK (11.00 am to 11.30 am)</i>		
II	11.30 am to 12.30 pm	Role of Judiciary and Bar under the Constitution – By Shri Utsav Chaturvedi, Additional District Judge, Gwalior
III	12.30 p.m. to 1.30 p.m.	Law relating to framing of charges – By Shri Ram Manohar Singh Dangi, Civil Judge Class-II, Gwalior
<i>LUNCH BREAK (1.30 p.m. to 2.30 p.m.)</i>		
IV	2.30 pm to 3.30 pm	Examination of witness and law relating to it – By Shri Sachin Sharma, Additional District Judge, Gwalior
<i>TEA BREAK (3.30 pm to 4.00 pm)</i>		
V	4.00 pm to 5.00 pm	Contemporary law relating to offences against women and children – By Shri B. P. Sharma, Special Judge SC/ST (P.A.) Act, Gwalior

DAY TWO: 10th July, 2018 (Tuesday)		
I	11.00 am to 12.00 noon	Key issues relating to Plea Bargaining and Compounding in criminal cases – By Shri Rajesh Kumar Devaliya, ASJ, Special Court No. 3, Gwalior
<i>TEA BREAK (12.00 noon to 12.30 pm)</i>		
II	12.30 pm to 1.30 p.m.	Marshalling and appreciation in criminal cases – By Shri Shivkant, Secretary, District Legal Aid, Gwalior
<i>LUNCH BREAK (1.30 p.m. to 2.30 p.m.)</i>		
III	2.30 p.m. to 3.30 p.m.	Law relating to trial of sessions cases – By Shri B. P. Sharma, Special Judge SC/ST (P.A.) Act, Gwalior
<i>TEA BREAK (3.30 p.m. to 4.00 p.m.)</i>		
IV	4.00 p.m. to 5.00 pm	Language skills – Points relating to summarization and translation – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA

DAY THREE: 11th July, 2018 (Wednesday)		
I	11.00 am to 12.00 noon	Framing of issues in Civil Cases – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
<i>TEA BREAK</i> (12.00 noon to 12.30 pm)		
II	12.30 pm to 1.30 p.m.	Primary & Secondary Evidence and Law relating to Electronic Evidence By Shri Rajesh Kumar Devaliya, ASJ Special Court No. 3, Gwalior
<i>LUNCH BREAK</i> (1.30 p.m. to 2.30 p.m.)		
III	2.30 p.m. to 3.30 p.m.	Legal research and problem solving – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
<i>TEA BREAK</i> (3.30 p.m. to 4.00 p.m.)		
IV	4.00 p.m. onwards	Art of Cross-Examination – By Shri Pradeep Gupta, Advocate, Gwalior

DAY FOUR: 12th July, 2018 (Thursday)		
I	11.00 a.m. to 12.00 noon	Art of Judgment writing – By Shri Abhay Saxena, District & Sessions Judge, Gwalior
<i>TEA BREAK (12.00 noon to 12.30 p.m.)</i>		
II	12.30 p.m. to 1.30 p.m.	ADR Procedure – Role of Advocates – By Shri Ravinder Singh, Additional District Judge, Gwalior
<i>LUNCH BREAK (1.30 p.m. to 2.30 p.m.)</i>		
III	2.30 p.m. to 3.30 p.m.	Law relating to circumstantial evidence – By Shri B.P. Sharma, Special Judge (Atrocities), Gwalior
<i>TEA BREAK (3.30 p.m. to 4.00 p.m.)</i>		
IV	4.00 p.m. onwards	Open interactive session followed by Valedictory Session – By Shri Abhay Saxena, District & Sessions Judge, Gwalior & Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA

Note: -

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR